

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 213/2016

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Hanuman Buildwell Pvt. Ltd.

..... **Petitioner**

Order deliver on 14.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)	:	Shri Mohinder Kumar Gupta, Advocate
For Regional Director	:	Shri Manish Raj, Company Prosecutor
For official Liquidator	:	None Appeared

ORDER

The report of Regional Director has been filed on 9.6.2017.

The counsel for the petitioner requested for one week time to file rejoinder to RD report.

List the matter on 24.07.2017.


(Shiv Ram Bairwa)
Registrar